

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4069

ANSWERED ON:18.12.2012

ACTIVITIES OF SIMI

Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons belonging to the Students Islamic Movement of India (SIMI) arrested during the last three years, State-wise;
- (b) the details of the foreign agencies providing financial assistance for the activities of SIMI in the country; and
- (c) the steps taken by the Government to check the activities of SIMI?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH)

(a) to (c): The Students Islamic Movement of India (SIMI) has been declared as Unlawful Association under the provisions of the Unlawful Activities (Prevention) Act, 1967 on 03.2.2012 for two years on the basis of information/ recommendation received from various States/UTs and other inputs. The "Public Order" and "Police" appear at Entry no. 1 and 2 of State List of Seventh Schedule of the Constitution of India and the primary responsibility to maintain Public Order and Peace including registration and investigation of crime rests with State Governments and the information relating to number of persons arrested belonging to SIMI is not maintained centrally. As per available information there are no reports of any foreign agency providing financial assistance to SIMI for its activities during the period. The activities of the aforesaid organisation are under constant watch of the law enforcement agencies and requisite action, including imposition of ban, is taken wherever necessary.